Written Answers to	[25 July, 2016]	Unstarred Questions 125	
State/UT	2013-14	2014-15	2015-16
Haryana	131.18	5.93	32.76
Himachal Pradesh	30.50	130.17	4.37
Jammu and Kashmir	39.57	103.08	4.05
Jharkhand	0.00	23.05	97.32
Karnataka	65.95	312.57	450.77
Kerala	43.01	33.97	8.50
Madhya Pradesh	660.39	0.00	374.33
Maharashtra	36.46	236.11	567.45
Manipur	0.00	9.18	44.19
Meghalaya	103.04	0.00	35.65
Mizoram	8.06	0.00	3.32
Nagaland	0.00	20.87	10.83
Odisha	0.00	65.84	571.50
Puducherry	0.00	2.00	4.40
Punjab	0.00	0.00	38.70
Rajasthan	0.00	271.57	938.73
Sikkim	8.25	3.89	6.12
Tamil Nadu	311.92	205.12	78.94
Telangana	0.00	105.62	128.39
Tripura	14.01	50.65	38.89
Uttar Pradesh	376.32	237.99	565.39
Uttarakhand	5.28	40.52	49.37
West Bengal	111.47	371.52	712.92
Total	2190.28	2730.33	6362.96

Works under NRDWP

719. SHRI A. K. SELVARAJ: Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

(a) whether during the year 2015-16, many State Governments have taken up the works under the National Rural Drinking Water Programme (NRDWP);

(b) whether NRDWP is being implemented on a sharing basis with the share of Central and State Governments therein;

(c) whether many State Governments have demanded release of Centre's share, at the earliest;

(d) whether the State Government of Tamil Nadu has requested the Central Government to release a sum of ₹ 926.23 crore under NRDWP; and

(e) if so, the steps taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI RAMESH CHANDAPPA JIGAJINAGI): (a) and (b) Yes Sir. Rural Water Supply is a State subject. Ministry of Drinking Water & Sanitation under the Central Sponsored National Rural Drinking Water Programme (NRDWP) provides financial & technical assistance to State Governments for rural drinking water supply. State Governments are vested with the power to plan, design, approve and implement rural drinking water supply schemes. During the year 2015-16, an amount of Rs. 4264.58 crores has been provided to States for the purpose.

As per NRDWP guidelines, the schemes are co-funded on Centre State sharing basis which varies from State to State and component to component of NRDWP.

(c) Funds are released to the States in two instalments. In the year 2016-17, first instalments funds to the tune of ₹ 1986.66 crores have been released to the States early in the month of April-May 2016. Second instalment of funds are released after getting the proposals from the States along with requisite documents as per the guidelines.

(d) and (e) Allocation to the States is made as per the NRDWP Guidelines. The total allocation of Tamil Nadu State for the year 2015-16 was Rs. 137.50 crore against which Rs. 182.35 crore (which includes additional funds release) had been released to them. In the year 2016-17, \gtrless 62.16 crore has already been released to the State against allocation of Rs. 126.72 crore.

Problem of fluoride contamination in drinking water in Himachal Pradesh

720. SHRIMATI VIPLOVE THAKUR: Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

(a) whether the problem of fluoride contamination in drinking water has been reported in many States;